

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Cr1.) No. 8795/2015

BANGALORE METROPOLITAN TASK FORCE

Petitioner

VERSUS

K.M. SHIVAPRAKASH & ANR.

Respondent(s)

(only D No. 3629/19 be listed)

WITH

Diary No(s). 3629/2019 (II-C)

Date : 08-11-2021 This petition was called for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
[IN CHAMBER]

For Petitioner(s) Mr. Shubhranshu Padhi, AOR

For Respondent(s) Mr. Smarhar Singh, AOR
Mr. G. Balaji, AOR
Mr. Balaji Srinivasan, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Several opportunities have been granted to learned counsel for the petitioner to move an application for substituted service on respondent No.31, lastly on 05.10.2021. Despite that, no steps have been taken in that regard.
2. It is therefore assumed that the petitioner does not wish to pursue the matter against the respondent No.31, who is dropped from the array of parties.
3. Cause title be amended accordingly.

(ARUSHI SUNEJA)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER